

(8)

F. No. 13-43/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-43/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2018/90098 dated 13.06.2018) **received by transfer from U.S. Ad.1C**, in this office on 26.06.2018, under RTI Act 2005, the information received from **DR (Admin)** containing 01 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation; CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

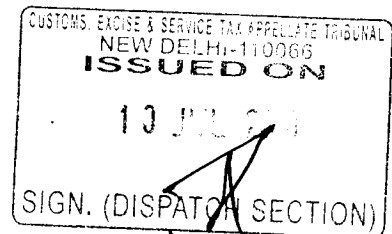
110
CPIO
CESTAT, New Delhi
Date: 10.07.2018

To

1. Sh. Shankar
401, Quodros Park, 3rd Cross Road,
IC Colony, Borivali West,
Mumbai-400103

Copy to:

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



(7)

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi - 66

Dated : 09.07.2018

I.D. No. 13-43/2018

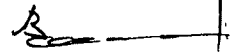
ADMINISTRATION SECTION

Sir,

Sub : Information sought under Right to Information Act, 2005

With reference to the RTI application filed by Sh. Shankar, transferred from the Ministry in CPIO I.D. No. 13-43/2018, , it is submitted that none of the information mentioned in the application pertains to office.

Yours faithfully,



(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

To

✓ CPIO/A.R. , C.E.S.T.A.T., N.Delhi.

CJ

F. No. 13-43/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-43/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Shankar (No. DOREV/R/2018/90098 dated 13.06.2018) **received by transfer from U.S. Ad.1C**, in this office on 26.06.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-43/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 12.07.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section or you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.

MCE
CPIO

CESTAT New Delhi
Date: 27.06.2018

For Compliance to:

1. DR (Admin)

Copy to: (For Information)

1. Sh. Shankar
401, Quodros Park, 3rd Cross Road,
IC Colony, Borivali West,
Mumbai-400103

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001



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13-43 / 18 (CESTAT)

Pamok
20/6/18

RTI MATTER

(5)

F.No.R-20011/138/2018-CESTAT
Government of India
Ministry of Finance
Department of Revenue

North Block, New Delhi
Dated 22nd June, 2018

To ✓

CPIO, CESTAT
West Block No. 2
R.K Puram,
New Delhi-66

**Subject:- Transfer of two online RTI Applications [reg no. DOREV/R/2018 /(90098 & 80745)] dated 13.06.2018 & 14.06.2018 of Sh. Shankar under the RTI Act, 2005-
reg**

Sir,

Please find enclosed two RTI applications dated 13.06.2018 & 14.06.2018 received from Sh. Shankar.

2. Since the subject matter in the RTI applications dated 13.06.2018 & 14.06.2018 pertains to your office, the RTI application is transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this office for information.

Encl: As above

Yours faithfully,

(S.Bhowmick)

Under Secretary to the Govt. of India/CPIO
Tel.No.23095369

Copy for information to:-

Sh. Shankar, 401, Quodros Park, 3rd Cross Road, IC Colony, Borivali West, Mumbai - 400103

DR(A)

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R/2018/90098 **Date of Receipt** (प्राप्ति की तारीख) : 13/06/2018

Transferred From (से स्थानांतरित): Department of Economic Affairs on 13/06/2018 With Reference Number : DOEAF/R/2018/50245/4

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority **Language of Request** (अनुरोध की भाषा) : English

Name (नाम) : Shankar **Gender** (लिंग) : Male

Address (पता) : 401 Quodros Park 3rd Cross Road, IC Colony Borivali West, Mumbai, Pin:400103

State (राज्य) : Maharashtra **Country** (देश) : Details not provided

Phone Number (फोन नंबर) : +91-2228938888 **Mobile Number** (मोबाईल नंबर) : +91-8056734332

Email-ID (ईमेल-आईडी) : shi1970@yahoo.com

Status (स्थिति)(Rural/Urban) : Urban **Education Status** :

Requester Letter Number (निवेदक पत्र संख्या) : Details not provided **Letter Date** : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No **Citizenship Status** (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Economic Affairs) (original recipient) **Mode of Payment** (भुगतान का प्रकार) : Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी): Transferred to the Department for providing the relevant information to the applicant directly.

Original RTI Text (मूल आरटीआई पाठ): There is no Ministry of Finance in the list of departments to file the Request for information so filing this request under Department of Economic affairs. Please assign this to the correct department for sufficing the response if you do not have underlying information

19/6
S. (AD/IC)
19/6
Ms. Kishan Ah. Ashw. Ch. Kishan
18-06-2018 17:27

(3)

requested . Thanks

Given that the incumbent Finance Minister is from legal profession , please share the following data on the various consultants /experts that the finance ministry has consulted , used during the past 4 years from 1 April 2014 till date.

1. Name of Consultant
2. Office Address in India
3. Headquarters address overseas
4. Date of engagement
5. Tenure of engagement
6. Area of engagement
7. Scope of work
8. Names of Deliverable documents /consultative papers provided
9. Consultancy fees paid in INR if paid locally
10. Consultancy fees paid in USD if paid overseas
11. Fees waived in case consultancy provided pro-bono or free or discounted
12. Department under which they worked
13. Person under whose oversight these consultants worked .
14. Relevance of the Consultation - in terms of the end purpose of the project and target goal to be acheived
15. Effectiveness of the consultation - in terms of the end purpose target goal acheived .

Please provide data in ms Excel format

Print Save Close

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RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R/2018/80745 Date of Receipt (प्राप्ति की तारीख) : 14/06/2018

Transferred From (से स्थानांतरित): Department of Expenditure on 14/06/2018 With Reference Number : DOEXP/R/2018/90089

Remarks(टिप्पणी) : आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत आवश्यक कार्यवाही के लिए हस्तांतरित की जाती है।

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : Shankar Gender (लिंग) : Male

Address (पता) : 401 Quodros Park 3rd Cross Road, IC Colony Borivali West, Mumbai, Pin:400103

State (राज्य) : Maharashtra Country (देश) : Details not provided

Phone Number (फोन नंबर) : +91-2228938888 Mobile Number (मोबाईल नंबर) : +91-8056734332

Email-ID (ईमेल-आईडी) : shi1970@yahoo.com

Status (स्थिति)(Rural/Urban) : Urban Education Status :

Requester Letter Number(निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Economic Affairs) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी) : Transferred to the Department for providing the relevant information to the applicant directly.

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so (80/12)

m 12/6

Ms. Humaysh. Ashra / St. Kirham



There is no Ministry of Finance in the list of departments to file the Request for information so filing this request under Department of Economic affairs. Please assign this to the correct department for sufficing the response if you do not have underlying information requested . Thanks

Given that the incumbent Finance Minister is from legal profession , please share the following data on the various consultants /experts that the finance ministry has consulted , used during the past 4 years from 1 April 2014 till date.

**Original RTI Text (मूल
आरटीआई पाठ):**

1. Name of Consultant
2. Office Address in India
3. Headquarters address overseas
4. Date of engagement
5. Tenure of engagement
6. Area of engagement
7. Scope of work
8. Names of Deliverable documents /consultative papers provided
9. Consultancy fees paid in INR if paid locally
10. Consultancy fees paid in USD if paid overseas
11. Fees waived in case consultancy provided pro-bono or free or discounted
12. Department under which they worked
13. Person under whose oversight these consultants worked .
14. Relevance of the Consultation - in terms of the end purpose of the project and target goal to be acheived
15. Effectiveness of the consultation - in terms of the end purpose target goal acheived .

Please provide data in ms Excel format

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